

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 229
TO BE ANSWERED ON 02.02.2021**

SPECIAL ARRANGEMENT FOR TRANSGENDERS DURING LOCKDOWN

229. SHRI ANUMULA REVANTH REDDY.:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the details of special arrangements, if any, being made for the Transgender Community amid lockdown;
- (b) the details of Financial Assistance, Ration or other assistance provided to the community amid lockdown, State-wise;
- (c) if not, the reasons for neglecting the said community amid lockdown;
- (d) whether the Government is planning to provide the transgender Community with some financial assistance to support their livelihood; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): During COVID-19, the Ministry through National Backward Class Finance and Development Corporation (NBCFDC) has given Rs.1,500/-each to Transgender persons, through Direct Benefit Transfer(DBT). NBCFDC has additionally provided assistance for ration supplies to Transgender persons through/on the recommendation of District Administration. An expenditure of Rs 98.50 lakhs was incurred in supporting 6,940 members of Transgender Community from 33 States/UTs, which includes Rs 85.66 lakhs to 5,711 Transgender persons as subsistence allowance and Ration kit of Rs 12.83 lakhs to 1229 Transgender persons.

Details of State-wise Financial Assistance provided to the Community amid lockdown is enclosed at **Annexure – I**.

Free Helpline assistance is setup to provide psycho-social support to Transgender Community during COVID period.

(c): Does not arise.

(d) & (e): THE TRANSGENDER PERSONS (PROTECTION OF RIGHTS)ACT, 2019 provides for formulation of the scheme for the welfare of transgender persons for providing rehabilitation, education, health care, interest subvention, counselling, skill development, privilege of Self help Groups and financial assistance.

Annexure 1

**State wise Amount transferred through Direct Bank Transfer & Ration Assistance to
Transgender Persons
during the year 2019-20 to 2020-21 (Lockdown period)**

Sr	State	Details of DBT		Details of Ration Assistance		Grand Total	
		Nos. of TGs	Total Amount Transferred (Rs.)	Nos. of TGs	Total Amount Spent in Rs.	Nos. of TGs	Amount Spent in Rs.
(a)	(b)	(c)	(d)	(e)	(f)	(g) = (c + e)	(h) = (d + f)
1	Andhra Pradesh	118	177000			118	177000
2	Arunachal Pradesh	31	46500			31	46500
3	Assam	10	15000	94	141000	104	156000
4	Bihar	165	247500			165	247500
5	Chhattisgarh	624	936000	72	108000	696	1044000
6	Goa	31	46500			31	46500
7	Gujarat	150	225000			150	225000
8	Haryana	52	78000			52	78000
9	Himachal Pradesh	2	3000			2	3000
10	Jammu & Kashmir (1) ++	8	12000			8	12000
11	Jharkhand	86	129000			86	129000
12	Karnataka	561	841500			561	841500
13	Kerala	172	258000			172	258000
14	Madhya Pradesh	47	70500			47	70500
15	Maharashtra	510	765000			510	765000
16	Manipur	189	283500	63	94500	252	378000
17	Meghalaya	2	3000			2	3000
18	Mizoram	8	12000			8	12000
19	Nagaland	5	7500			5	7500
20	Odisha	218	327000			218	327000
21	Punjab	216	324000			216	324000
22	Rajasthan	215	322500			215	322500
23	Sikkim	1	1500			1	1500
24	Tamil Nadu	1036	1554000			1036	1554000
25	Telegana	37	55500			37	55500
26	Tripura	1	1500			1	1500
27	Uttar Pradesh	119	178500	280	263200	399	441700
28	Uttarakhand	7	10500			7	10500
29	West Bengal	814	1221000			814	1221000
30	Chandigarh	17	25500			17	25500
31	Delhi	158	237000	720	676800	878	913800
32	Lakshadweep	44	66000			44	66000
33	Puducherry	57	85500			57	85500
	Total	5711	8566500	1229	1283500	6940	9850000